

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL BEFORE  
COURT NO. 1**

| <b>SL NO.</b> | <b>CASE NO.</b>       | <b>DATE FIXED FOR</b> | <b>NAME OF ADVOCATE</b> |
|---------------|-----------------------|-----------------------|-------------------------|
| 1.            | <b>WP(T) 120/2022</b> | <b>15.02.2022</b>     | Mr. Salona Mittal       |
| 2.            | <b>LPA 08/2022</b>    | <b>16.02.2022</b>     | Mr. Salona Mittal       |
| 3.            | <b>LPA 92/2021</b>    | <b>16.02.2022</b>     | Mr. Saurav Arun         |
| 4.            | <b>LPA 542/2019</b>   | <b>21.02.2022</b>     | Mr. Mithilesh Singh     |
| 5.            | <b>LPA 566/2019</b>   | <b>21.02.2022</b>     | Mr. Mithilesh Singh     |

**MENTIONING REPORT COURT NO 09**

Date : 10/02/2022

| S.NO | CASE TYPE   | CASE NO. | Remarks             |
|------|-------------|----------|---------------------|
| 1    | Cr.M.P.     | 663/21   | 24/02/2022          |
| 2    | Cr.M.P.     | 644/21   | 24/02/2022          |
| 3    | Cr.M.P.     | 295/21   | In Usual Course     |
| 4    | Cr.M.P.     | 208/22   | In Usual Course     |
| 5    | Cr.M.P.     | 1967/21  | In Usual Course     |
| 6    | Cr.M.P.     | 3681/17  | In Usual Course     |
| 7    | Cr.M.P.     | 214/22   | In Usual Course     |
| 8    | Cr.M.P.     | 1836/17  | In Usual Course     |
| 9    | W.P.(Cr.)   | 324/21   | In Usual Course     |
| 10   | Cont.(Cvl.) | 609/20   | 25/02/2022 If Ready |
| 11   | Cont.(Cvl.) | 434/21   | 25/02/2022 If Ready |
| 12   | W.P.(S)     | 6107/11  | 08/04/2022          |

**LIST AND COMPUTER**

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 10-02-2022 TILL 03:30 PM

| SL. NO | CASE TYPE AND DETAILS |                 | REMARKS                | PENDING STATUS                          |
|--------|-----------------------|-----------------|------------------------|---|
| 1      | WPT                   | 4027/2021       | Allowed for 14-02-2022 |   |
| 2      | WPT                   | 319/2022        | Allowed for 14-02-2022 |   |
| 3      | WPT                   | 5430/2021       | Allowed for 14-02-2022 |   |
| 4      | WPT                   | 5265/2021       | Allowed for 15-02-2022 |   |
| 5      | WPT                   | 5288/2021       | Allowed for 15-02-2022 |   |
| 6      | WPT                   | 5289/2021       | Allowed for 15-02-2022 |   |
| 7      | WPT                   | 5264/2021       | Allowed for 15-02-2022 |   |
| 8      | WPT                   | 4508/2021       | Allowed for 16-02-2022 |   |
| 9      | WPT                   | 4509/2021       | Allowed for 16-02-2022 |   |
| 10     | TR.PET CVL            | 34/2021         | Allowed for 25-02-2022 |   |
| 11     | TR.PET CVL            | 27/2020         | Allowed for 25-02-2022 |   |
| 12     | WPS                   | 3467 / 2018 + 1 | PENDING                | File is under submission for assignment |

**MENTIONING REPORT COURT NO 13**

Date : 10/02/2022

| S.NO | CASE TYPE | CASE NO. | REMARKS   |
|------|-----------|----------|---|
| 1    | WPC       | 3114/19  | 16-02-2022  |
| 2    | WPC       | 4531/21  | 28-02-2022  |
| 3    | WPC       | 459/22   | 02-03-2022  |
| 4    | WPC       | 5480/19  | 07-03-2022  |
| 5    | WPC       | 401/21   | 08-03-2022  |
| 6    | WPC       | 2398/21  | 22-03-2022  |
| 7    | WPC       | 3794/21  | AFTER 4 WEEKS   |
| 8    | WPC       | 4024/21  | AFTER 4 WEEKS   |
| 9    | WPC       | 4019/21  | AFTER 4 WEEKS   |
| 10   | WPC       | 4023/21  | AFTER 4 WEEKS   |
| 11   | WPC       | 4001/21  | AFTER 4 WEEKS   |
| 12   | WPC       | 294/22   | AFTER 4 WEEKS   |
| 13   | WPC       | 3380/21  | AFTER 4 WEEKS   |
| 14   | WPC       | 1034/21  | AFTER 5 WEEKS   |
| 15   | WPC       | 2611/21  | AFTER 5 WEEKS   |
| 16   | WPC       | 3379/21  | AFTER 5 WEEKS   |
| 17   | WPC       | 6210/19  | USUAL COURSE  |
| 18   | WPC       | 6511/19  | USUAL COURSE  |
| 19   | WPC       | 4308/21  | USUAL COURSE  |
| 20   | WPC       | 4440/19  | USUAL COURSE  |
| 21   | WPC       | 6171/17  | USUAL COURSE  |
| 22   | WPC       | 4371/18  | USUAL COURSE  |
| 23   | WPC       | 2638/20  | USUAL COURSE  |
| 24   | WPC       | 3887/21  | NOT CONSIDERED, STATEMENT FOR<br>INFORMATION TO OTHERSIDE NOT GIVEN |
| 25   | WPC       | 2831/21  |   |
| 26   | WPC       | 4689/21  |   |
| 27   | CONT CVL  | 628/21   | AFTER 2 WEEKS   |
| 28   | CMP       | 130/21   | AFTER 2 WEEKS   |
| 29   | ARB APP   | 11/19    | NOT RELATED TO THIS COURT   |
| 30   | WPC       | 2016/21  | 24/02/2022  |